



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMANTARY AFFAIRS**  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in  
the Jammu Wing of the Hon'ble High Court.

Government Order No: **3987** -LD(A) of 2018.  
Dated : 18 - 07 - 2018.

In supersession of all pervious orders issued on the  
subject from time to time, it is hereby ordered that the litigation  
work amongst the Law Officers in the Jammu Wing of the Hon'ble  
High Court shall stand distributed as shown against each:-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	S. S. Nanda, Senior Additional Advocate General	i. Housing and Urban Development Department. ii. Jammu Municipal Corporation. iii. Estates Department. iv. J&K Housing Board. v. Revenue, Relief and Rehabilitation Department.
2.	Smt. Seema Shekhar Khajuria, Senior Additional Advocate General	i. General Administration Department. ii. Department of Food, Civil Supplies and Consumer Affairs.
3.	H. A. Siddiqui, Senior Advocate General	i. Forest Department. ii. Health and Medical Education Department. iii. Department of Law, Justice and Parliamentary Affairs.
4.	C. M. Koul, Senior Additional Advocate General	i. PW (R&B) Department. ii. Hospitality and Protocol Department. iii. Board of Professional Entrance Examination.
5.	Ravinder Gupta, Additional Advocate General	i. School Education Department.
6.	Farooq Ahmad Natnoo, Additional Advocate General	i. Industries and Commerce Department. ii. Higher Education Department. iii. SIDCO. iv. SICOP.

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